

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma

Vs

E- Meditek Insurance Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Adarsh Rai

For the Respondent

: Adv. Amit Bansal

ORDER

Adjourn the matter to 20.04.2020.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)